

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:449
ANSWERED ON:26.02.2013
INSTRUCTIONS TO BUS OWNERS
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Delhi Police has recently issued any instructions/ guidelines to the bus owners regarding safe plying of buses in view of the safety of passengers in the NCT of Delhi;
- (b) if so, the details of such instructions/guidelines issued by the Delhi Police;
- (c) whether the Government has received any complaints with regard to non-compliance of such instructions/guidelines by bus owners and drivers;
- (d) if so, the details thereof and the action taken against the guilty bus owners and drivers; and
- (e) the measures taken by the Government to check illegal operation of bus services in the NCT of Delhi?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): No instructions/guidelines have been issued by Delhi Police to Bus owners regarding safe plying of Buses in Capital city of Delhi. However, Transport Department, GNCT of Delhi have issued several directions to ensure safety of passengers using buses and other public service vehicles through Public Notice widely published in various Newspapers.

(c) & (d): Delhi Police regularly prosecutes all bus drivers found violating traffic rules and regulations in the NCT of Delhi. The details of prosecution for various categories of buses for the year 2012 and 2013 (up to 15.02.2013) are as under:-

| Year | Chart | Cluster | DTC | Interstate | Pvt./ | Roadways | RTV | School | Total |
|------|-------|---------|-----|------------|-------|----------|-----|--------|-------|
| | Pvt. | Buses | Bus | STA | Buses | | | | |

| | | | | | | | | | |
|------|-------|-----|------|-----|------|------|-------|------|-------|
| 2012 | 21482 | 716 | 8551 | 306 | 1647 | 5179 | 10833 | 7320 | 56034 |
|------|-------|-----|------|-----|------|------|-------|------|-------|

| | | | | | | | | | |
|------|-----------|----|-----|-----|----|-----|------|----------|------|
| 2013 | 3272 | 42 | 345 | 192 | 24 | 498 | 1616 | 881(upto | 6870 |
| | 15.03.13) | | | | | | | | |

(e): Road Safety Cell of Delhi Traffic Police regularly organizes refresher courses for bus and public service vehicle drivers regarding safety of passengers travelling in the buses/taxi/TSR with special emphasis on guidelines issued by the Hon'ble Supreme Court of India and safety of passengers. These courses are organized at periodic intervals at DTC Depots, and Petrol Pumps etc.

In addition, safe and defensive Driving Workshops are also organized for the drivers of school buses and contract carriage buses engaged for transporting school children. Road safety literature and pamphlets are also distributed among all categories of bus drivers/conductors by field functionaries of Traffic Unit to sensitize them on safety of passengers etc.